

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Monday the 04th day of December 2023 at 10.30 a.m
(VIRTUAL MODE)

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**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and
Hon'ble Dr. Alok Srivastava, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 419/2023 For Stay IA No. 1274 & 1276/2023 For Direction IA No. 1275/2023	Trimex Industries Pvt. Ltd. Vs Ind-Barath Power Gencom Ltd & 3 Ors. WITH	Ms. Revathi Manivannan	Dr. P Vasudevan For Caveator
2	Comp App (AT) (CH) (Ins) No. 420/2023 For Stay IA No. 1277 & 1279/2023 For Direction IA No. 1278/2023 For Exemption IA No. 1280/2023	Millenium Steel India Private Limited Vs IND-Barath Power Gencom Ltd	Ms. Revathi Manivannan	Dr. P Vasudevan For Caveator
3	Comp App (AT) (CH) No. 106/2023 For Exemption IA No. 1303/2023 For Urgent Listing IA No. 1304/2023 For Stay IA No. 1305 & 1306/2023 Additional docs IA No. 1307/2023	Kiran Reddy Pendri Vs Escientia Advanced Sciences Pvt Ltd. & 10 Ors.	Mr. Edward James	Mr. Gyanendra Kumar For Caveator
4	Comp App (AT) (CH) (Ins) No. 371/2023 For Stay IA No. 1133/2023	Mathew Mylakulath Jose Vs State Bank of India	Mr. B Ramana Kumar	Mr. Vinod PV
5	Comp App (AT) (CH) (Ins) No. 378/2023 For Stay IA No. 1152/2023	Merin Jose Vs State Bank of India	Mr. B Ramana Kumar	Mr. Vinod PV
6	Comp App (AT) (CH) (Ins) No. 412/2023 For Stay IA No. 1257/2023	V O Chidambaranar Port Authority Vs Shri Rajesh Chillale, RP of Ind Bharath Power Gencom Ltd.	Mr. P Ulaganathan	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	TA No. 1/2023 (CA (AT) No. 387/2018)	Mrs. Mallina Bharathi Rao Vs Gowthami Solvent Oils Ltd. & 2 Ors	Mr. Nikhil Nayyar	Ms. Aparna Trivedi

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	Comp App. (AT) (CH) (Ins) No. 220/2022 For Stay IA No. 476/2022 For Substitution IA No. 542/2023 For Recall IA No.836 & 1005/2023 To implead IA No. 918/2023 For Directions IA No. 1095/2023	P. Mohanraj & 2 Ors Vs Axis Bank Limited & 6 Ors	Mr.TK Bhaskar	Mr. V Mahesh- R3 Mr. Vipin Warriar R4
9	Comp App (AT) (CH) (Ins) No. 210/2023 For Exemption IA No. 698/2023 For Stay IA No. 699/2023 Urgent Listing IA No. 700/2023 To Vacate Stay IA No. 1166/2023 Additional docs IA No. 1308/2023	Attluru Sreenivasulu Reddy Vs A.S. Met Corp Pvt. Ltd. & Anr.	Mr. Bharadwaja Rama Subramaniam	Mr. Sriram Venkatavaradan- R1 Mr. Manjeet Buch IRP/R2
10	Comp App (AT) (CH) (Ins) No. 89/2023 For Exemption IA No. 318/2023	Mr. Madala Srinivasu & Anr. Vs Veera Venkata Satyanarayana Rao Vadlamani & 2 Ors. WITH	Mr. T Ravichandran	
11	Comp App (AT) (CH) (Ins) No. 90/2023 For Exemption IA No. 320/2023	Mr. Madala Srinivasu & Anr. Vs IND-Barath Thermal Power Ltd & 17 Ors.	Mr. T Ravichandran	

12	Comp App (AT) (CH) (Ins) No. 238/2023	Manda Satyanarayana Vs The Bank of Maharashtra & 2 Ors. WITH	Mr. PS Suman	Mr. T Ravichandran- R1
13	Comp App (AT) (CH) (Ins) No. 239/2023	Manda Satyanarayana Vs The Bank of Maharashtra & 2 Ors.	Mr. PS Suman	Mr. T Ravichandran- R1
14	Comp App (AT) (CH) (Ins) No. 256/2023 For Exemption IA No. 811 & 812/2023 For Stay IA No. 813/2023	Mr. Pramod Paranthaman, Suspended Director of Sri Paranthaman Textiles Pvt Ltd Vs RamRaghav Spintex Pvt Ltd. & Anr.	Mr. K Jagannathan	
15	Comp App (AT) (CH) (Ins) No. 360/2023 For Stay IA No. 1093/2023	Hackbridge Hewittic And Easun Ltd Vs State Bank of India	Mr. H Mohammed Farook	
16	Comp App (AT) (CH) (Ins) No.390/2023 For Stay IA No.1189/2023	CA Mahalingam Suresh Kumar, Liquidator of M/s. Sri Venkat Ram Spinners Pvt. Ltd. Vs Ansio Industries Pvt. Ltd. & 2 Ors.	Mr. AG Sathyanarayana	

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17	Comp App (AT) (CH) No.32/2022	Sivagnanagovindasamy Nambi, Shareholder cum Director of Manasanthi Mental Health Care Pvt. Ltd. Vs The Registrar of Companies, Chennai	Mr. CS K. Gaurav Kumar	Mr. Avinash Krishnan Ravi

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
18	IA No. 1129/2023 (Recall) in Comp App (AT) (CH) (Ins) No. 367/2022 IA No. 855 & 856/2022	Akshaya Irrigation Products Pvt. Ltd. Vs Indra Marshal Power Pvt. Ltd.	Mr. M Velmurugan	Mr. ML Lahoty

19	IA No. 1178/2023 (Recall) in Comp App (AT) (CH) (Ins) No. 184/2023 IA No. 587 & 588 /2023	Vidyasagar Parchuri Suspended Director Vs State Bank of India & Anr	Mr. Devashish Chauhan	Mr. Pranava Charan-R1 Mr. S Patrick- R2
20	IA No. 1224/2023 (Recall) in Comp App (AT) (CH) No. 41/2023 For Stay IA No. 428/2023	Vetril Electronics Pvt.Ltd. & 2 Ors Vs Vinod Bajaj WITH	Mr. AS Vihwajith	Mr. Pradyumna KV
21	IA No. 1225/2023 (Recall) in Comp App (AT) (CH) No. 42/2023 For Exemption IA No. 432/2023 For Stay IA No. 431/2023	Vetril Electronics Pvt. Ltd. & 2 Ors. Vs Vinod Bajaj WITH	Mr. AS Vihwajith	Mr. Pradyumna KV
22	IA No. 1226/2023 (Recall) in Comp App (AT) (CH) No. 43/2023 For Exemption IA No. 438/2023 For Stay IA No. 437/2023	Vetril Electronics Pvt. Ltd. & 2 Ors. Vs Vinod Bajaj	Mr. AS Vihwajith	Mr. Pradyumna KV

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
23	TA No. 126/2021 (Comp App (AT) No. 05/2021)	Chandrasekaran Ananthanarayanan Vs Registrar of Companies, Chennai	Mr. RL. Sinha	Ms. Annu Singh
24	TA (AT) No. 132/2021 (CA (AT) (Ins) No. 564/2020)	Mr K Siddharth Jain Vs M/S Shree Krishna Polystap Pvt. Ltd.	Ms. Charu Sachdev	Mr. C Ramesh Kumar
25	Comp App (AT) (CH) (Ins) No. 84/2023 For Stay IA No. 302/2023 For Directions IA No. 304/2023	Union Bank of India Vs Resolution Applicant of M/s Bheema Cements Limited Consortium of Fortuna Engg. Tech and Structural (India) Pvt. Ltd. & 2 Ors. WITH	Mr. Varun Srinivasan	Mr. Jerin Asher Sojan- R1 M/s Ravi Rajagopalan & Associates- R2 Mr. VV Sivakumar- R3

26	Comp App (AT) (CH) (Ins) No.391/2023 For Exemption IA No.1194/2023	Resolution Applicant of Bheema Cements Ltd through Consortium Of Fortuna Engi Tech & Structurals (India) Private Limited Vs G Madhsudhan Rao & 2 Ors.	Mr. K V Raman Mr. Sai Rahuveer	Mr. VV Sivakumar- R2 Mr. Varun Srinivasan- R3
27	TA (AT) No.109/2021 (CA (AT) No.151/2019 For Exemption IA No. 1997/2019) Additional docs. IA No. 923/2023	Rachakonda Siva Kumar Vs Gagan Aerospace Limited & Anr. WITH	Mr. Sai Srujan Tayi Ms. Pooja Jain	Mr. Y.Suryanarayana- R2
28	TA (AT) No.110/2021 (CA (AT) No.153/2019 For Exemption IA No. 2001/2019) Additional docs. IA No. 924/2023	Rachakonda Siva Kumar Vs Gagan Aerospace Limited & Anr. WITH	Mr. Sai Srujan Tayi Ms. Pooja Jain	Mr. Y.Suryanarayana- R2
29	TA (AT) No.113/2021 (CA (AT) No.200/2019 For Delay IA No. 2350/2019 For Exemption IA No. 2351/2019) Additional docs. IA No. 925/2023	Rachakonda Siva Kumar Vs Gagan Aerospace Limited & Anr.	Mr. Sai Srujan Tayi Ms. Pooja Jain	Mr. Y.Suryanarayana- R2
30	Comp App (AT) (CH) (Ins) No.272/2021 To Adv. Hg. IA No. 588/2021 & 508/2022 For Exemption IA No.589/2021 For Additional docs. IA No. 590 & 594/2021 For Directions IA No. 204 & 914/2023 Adv. Hg. IA No. 1170/2023	Sumit Binani Vs V. Venkatachalam, RP & Anr	Mr. Sandeep Bajaj	Mr. Y. Suryanarayana- R1 Mr. Anirudh Krishnan- R2
31	TA (AT) No. 219/2021 (CA (AT) (Ins) No. 23/2020)	Sansar Investment & Finance Company Pvt. Ltd. Vs Atlantic Spinning & Weaving Mills Ltd & Anr.	Mr. Ankur Goyal	Mr. VV Sivakumar- R2

32	TA (AT) No. 229/2021 (CA (AT) (Ins) No. 342/2020)	Sai Syntex Co. Vs Atlanti Spinning & Weaving Mills Ltd.	Mr. Ankur Goyal	Mr. VV Sivakumar
33	Comp App (AT) (CH) (Ins) No. 127/2021 For Stay IA No. 225/2021 For Exemption IA No. 226/2021	Power Finance Corporation Ltd & 2 Ors Vs Ashish Arjunkumar Rathi RP (Now Liquidator) for Ind - Barath Power (Madras) Limited & 13 Ors. WITH	Mr. Deepak Khurana	Ms. Shweta Dubey R1 Mr. DVAS Ravi Prasad- R3, R8, R10- R12 & R14 Mr. VVSN Raju- R9 Mr. Shashank Agarwal- R12 Mr. Narendar Naik R13
34	Comp App (AT) (CH) (Ins) No. 193/2021 For Exemption IA No. 393/2021 For Urgent Hearing IA No.192/2023	Ashish Arjun Kumar Rathi Liquidator of Ind Bharath Power (Madras) Ltd Vs Kanumuru Raghu Rama Krishna Raju & 12 Ors	Ms. Swetha Dubey	Mr. DVAS Ravi Prasad- R1-R6, R9- R11, R13 Mr. Kumar Anurag Singh- R7 Mr. VVSN Raju- R8 Mr. Anant Merathia R12
35	Comp App (AT) (CH) (Ins) No.235/2021 For Directions IA No. 495 & 496/2021	Sawraj Kumar Vs Expat Projects and Development Pvt Ltd	Mr. S Kaushik Ramaswamy	M/s Uday Shankar Associates
36	Comp App (AT) (CH) (Ins) No. 311/2021	Rheem Matrix Pvt Ltd Vs S12 Microsystems Pvt Ltd.	Mr. Ashutosh Kumar Mishra	Mr. BS Theerthesh
37	Comp App (AT) (CH) No. 29/2022 For Exemption IA No.333 & 334/2022	Sanket Kumar Agarwal Vs APG Shipping Private Limited & 4 Ors.	Mr. Akshat Singh	Mr. CS K Gaurav Kumar- R1-R5
38	Comp App (AT) (CH) (Ins) No. 237/2022 Additional Docs. IA No. 836/2022	Y S Rajesh Reddy (Suspended Director of M/s ASIP Private Limited - Corporate Debtor) Vs State Bank of India & Anr	Mr. M Srinivas	Mr. VVSN Raju- R1 Mr. AG Sathyanarayana- R2
39	Comp App (AT) (CH) (Ins) No. 131/2023	Canara Bank & Anr. Vs Mr. Nitin Vishwanath Panchal RP of Galada Power and Telecommunication Ltd. & 7 Ors.	Mr. ML Ganesh	Mr. VVSN Raju- R1



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
Chennai Bench
6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

Dated: 03rd December, 2023

CIRCULAR

The Members of the Bar, Learned Advocates, Litigants and all others concerned are hereby informed that due to torrential rains forecast, no adverse orders will be passed by the Court on account of absence of the counsel or parties concerned in respect of the cases listed for tomorrow (i.e., on 04.12.2023, Monday).

The circular is restricted to the Chennai Bench of the National Company Law Appellate Tribunal.

By Order

Deputy Registrar
NCLAT Chennai Bench

NOTE:

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the “**Join**” button, the party would be prompted to enter the display name wherein the party is required to write his/her name with designation by prefixing item no. (of the cause list) in the space given i.e.: **ITEM NO. 1 – ABC - Appellant** OR **ITEM NO. 1 – DEF - Respondent** OR **ITEM NO. 1 – GHI - PARTY-IN-PERSON**, as the case may be, and thereafter the party is required to click on the “**JOIN**” button.
2. After joining, ensure that – **VIDEO is always on OFF mode AND MIC is always on MUTE mode.**
3. Video should be switched ON only by the counsels for the parties/ litigants and IO’s “**Parties**” to a case, when the concerned Item No. is called for hearing Mic should be UNMUTED only by the party speaking.
4. One device each should be used by the respective Parties.
5. Switching On the Video or UNMUTING the Mic otherwise will disturb the hearing of ongoing matters.
6. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support –Mr. Akshay Kumar, Ms. Anusha and Ms. Hemavathy Krishnan (044-028880500) or through email on **e-mail ID:** vcnclatchennai5@gmail.com
7. Detailed instructions for joining video conferencing are made available at www.separatelinktoinstructionstobeprovidedhere.com

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By the order of Hon’ble Member (Technical)

Chennai Bench

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For Assistance,

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